

4
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**I.A. No. 2/2016 with TP No. 84/397-398/NCLT/AHM/2016 (New)
C.P. No. 79/397-398/CLB/MB/2014(Old)**

Coram:

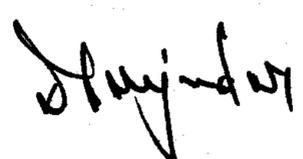
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017**

Name of the Company: Vrajesh V. Dave
V/s.
Bhal Hotels Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	HITESH BUCH	PCS	FOR PETITIONERS	
2.	AMAN PATEL, FOR, A.S. VAKIL	Advocate Advocate	For R-2, R-3	
3.	Divyang Majmudar	C.A.	For R-1	

ORDER

Learned PCS Mr. Hitesh Buch present for Petitioners. Learned Advocate Mr. Aman Patel i/b A S Vakil present for Respondents no. 2 and 3. Learned FCA Mr. Divyang Majmudar present for Respondent no. 1.

The Learned FCA appearing for Respondent no. 1 and Learned Counsel appearing for Respondent no. 2 and 3 represented that they are withdrawing their appearance for Respondents no. 1 to 3.

Copies of mails sent to Respondents also filed.

Respondents no. 1 to 3 not present. Learned PCS appearing for petitioner represented that deed of settlement has been signed by both parties and he is prepared to file copy of the settlement deed before this Tribunal.

List the matter on 20.04.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of April, 2017.